



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.18/BB/2017	-	Hearing	230/ 232	Beechcraft India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Narasimha Kumar	Part of OL	
2.	SATI.P. JOHN	SPT Legal Advice to Petitioner	

ORDER

Counsel for petitioner is present. Assistant from ROC and RD is present. He requested time to engage the counsel and to file report. The OL has filed application bearing No.144/2017 requesting the Tribunal to permit him to appoint the Chartered Accountant for scrutiny of the books of accounts and records of the Transferor Company. Counsel for petitioner has no objection. Hence OL application bearing No.OLR 144/17 is allowed. OL is permitted to appoint the Chartered Accountant from among the panel maintained by this office and petitioner company to pay the fees of the Chartered Accountant. Counsel for petitioner already filed compliance of affidavit along with paper publication and also proof of service of notice on the authorities. For filing report list it on 11/10/2017.


MEMBER(J)


MEMBER(T)